## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/03/2013/Pt./

Dated, 9th April,2021

## NOTICE

This is for general information of all concerned that protocols/guidelines/advisories etc., issued by the State/Central Government from time to time, concerning COVID-19 be strictly complied in the High Court premises.

Further, it is mandatory that all persons (officers, staff, lawyers, clerks, police personnel & visitors etc.) entering the High Court premises will be subjected to temperature scanning and should diligently follow these practices at all times:-

- 1. Wearing mask,
- 2. Maintaining physical distancing, and;
- Practicing hand hygiene/washing of hands.

By order

Registrar General

Dated,9th April,2021

Memo. No.HCM.II/03/2013/Pt./ 1368 A

Copy to:-

- 1. The Registrar-cum-PPS to Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for information of His Lordship.
- 2. The P S to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
- 3. The PS to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
- 4. The P S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
- 5. The P S to the Advocate General of Meghalaya, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 8. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. All Deputy Registrars, High Court of Meghalaya, Shillong.
- The Chief Librarian, High Court of Meghalaya, Shillong.
- 12. All Assistant Registrars, High Court of Meghalaya, Shillong.
- 13. The Security In-charge, High Court of Meghalaya, Shillong.
- 14. The Executive Engineer, P.W.D (B), Govt. of Meghalaya, Shillong.
- 15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 16. The Court Officers, High Court of Meghalaya, Shillong to inform all section heads and Grade-IV Staff for strict compliance of the above.
- 17. The President/Secretary, Meghalaya High court Bar Association, Shillong.
- 18. The President/Secretary, Shillong Bar Association, Shillong.
- 19. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 20. The Contractor I & II, (Construction of High Court Annexed Building), Shillong.
- 21. Notice board
- 22. Office file